

श्री राजीव
श्री 131
2488
16/02/22

Declaration of Assets and Liabilities

Year 2021-22

I, चेतन कुमार

son/daughter/wife of श्री अर्जुन महतो

aged 28 years, belonging to बिहार विधान सभा सचिवालय में संदेरागहक
service and presently working as कार्यालय परिचारी

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000:00	—	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,47958:00	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	X	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	Y	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Honda Active 125 cc B2X 2019	—	—	—	—
(vi)	Jewellery (give details of weight and value)	10 gm (Gold)	—	—	—	—
(vii)	Other assets, such as values of claims / interests	color TV Fridge	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	X	X	X	X
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value			X	X	X
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	X	X	X	X
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value			X	X	X
(v)	Others (such as interest in property)	X	X	X	X	X

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(I) Loans from Banks	X	X
	(II) Loans from financial institutions	X	X
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X

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	(d) dues to departments dealing with telephones	X	X
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	X
	(f) Other dues, if any	X	X
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	X	X
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	X	X
	(iii) Sales Tax [Only in case of proprietary business]	X	X
	(iv) Property Tax	X	X

C. Personal Detail

GPF/CPF/PRAN No. :-

110145358462

Gender :-

M (M/F)

Date of Birth :-

1 5 0 3 1 9 9 4 (DD/MM/YYYY)

Glass/Group :-

C (A/B/C)

Cadre :-

बिहार संविधान सभा सचिवालय में सहायक सचिव
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

समस्तीपुर

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: चेतन कुमार

Name of Employee: चेतन कुमार

Designation: कार्यालय परिचारी

Department: बिहार विधान सभा सचिवालय
(स्थापना शाखा)

Place: पटना

Date: 15/02/2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.